

(c) how much amount out of these collections have been spent in establishment and recoveries of the Risk and Insurance Premiums and Penalties ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) Information regarding statewise break-up of the collections under the Emergency Risks (Factories) Insurance Act, 1962, is being collected and will be laid on the Table of the House as soon as it is available.

(b) A total amount of Rs 81.43 lakhs has been paid in settlement of claims under the Act upto the end of the financial year 1970-71.

(c) The pay, allowances and other expenses of the Government Department responsible for recoveries of premium and penalties under the Act are debited to the Consolidated Fund of India. A total sum of Rs. 18.47 lakhs has been paid out of the collections under the Act to the Government Agent in reimbursement of the actual charges incurred on its establishment employed for the purposes of the Act.

Import of Gold and Silver

3141. **SHRI S. N. MISHRA** : Will the Minister of FINANCE be pleased to state :

(a) the actual value of gold and silver imported in the financial year 1970-71 from each country;

(b) the value of gold and silver spent for Government purposes out of this imported gold and silver; and

(c) the rates at which the gold and silver have been imported in the year 1970-71.

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) to (c). Information is being collected and will be laid on the Table of the House.

Seizure of Contraband Gold

3132. **SHRI S. N. MISHRA** : Will the Minister of FINANCE be pleased to state :

(a) the value of contraband gold detected and seized in the financial year 1970-71, State-wise;

(b) the manner in which this contraband gold has been disposed of in the year 1970-71; and

(c) how much amount has been credited to the Government Exchequer during the year 1970-71 out of these recoveries ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The value of contraband gold seized by the Customs and Central Excise authorities all over the country during the year 1970-71 was approximately Rs. 394 lakhs at the international monetary rate and Rs. 794 lakhs at the Indian market rate. Information relating to State-wise seizures is being collected and will be laid on the Table of the Sabha

(b) and (c). Seized gold is dealt with on the basis of quasi-judicial proceedings and on confiscation is made over to the Government Mint for Government's use.

Hunger Strike by Seamen

3133. **SHRI PRIYA RANJAN DAS MUNSI** Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) the reasons for hunger strike resorted to by the National Union of Seamen in Calcutta in April and 1st week of May this year;

(b) whether the seamen of Calcutta Port are getting job opportunities as are available to the seamen at the Bombay Port ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) The National Union of Seamen of India, Calcutta, resorted to mass relay hunger strike in protest against alleged inadequate employment for seamen at Calcutta Port.

(b) As compared to Bombay, the employment position at Calcutta has somewhat worsened since a number of British ships have recently stopped taking crew from Calcutta. Nevertheless the total employment position at Calcutta and its ratio to the total number of registered seamen at that port cannot be said to be unsatisfactory. However, the ratio

of jobs available at Calcutta to the number of seamen registered at Calcutta leaves a shortfall, and negotiations are now in progress between the shipowners and the seamen to arrive at a settlement, at the instance of Directorate General of Shipping.

Decision by I.T.D.C. to run another Hotel in New Delhi

3134. SHRI P. GANGADEB :
SHRI NIHAR LASKAR :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether India Tourism Development Corporation has decided to run another luxury hotel in New Delhi;

(b) if so, what is the expected occupancy of the hotel; and

(c) whether the hotel is expected to be a profitable one ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION. (DR. SAROJINI MAHISHI) :

(a) Yes, Sir. India Tourism Development Corporation has recently taken over the N.D.M.C. hotel building in Chanakyapuri, New Delhi, to run it as a luxury hotel in the name of Akbar Hotel.

(b) The expected occupancy for the first five years is indicated below:—

Year	Annual bed occupancy
1st	55%
2nd	60%
3rd	65%
4th	70%
5th	75%

(c) The hotel is expected to break even from the third year of operation.

Deputationists in Public Undertakings

3135. SHRI S. R. DAMANI : Will the Minister of FINANCE be pleased to state :

(a) how many deputationists are still working in the public sector undertakings and the reasons for their continuance;

(b) whether any time-limit is set for their permanent absorption into the undertakings or for sending them back to their parent offices; and

(c) if not, the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). According to available information, as on 31-12-1970.. the total number of deputationists from all Central Government services employed in the public enterprises in all types of posts was about 1390. Government have already decided to reduce the dependence of the public undertakings on deputationists from the Government services. Accordingly, the deputationists to the public enterprises from the civil services (excluding the officers of the Industrial Management Pool) and deputationists from the Defence Services other than those employed in Defence production undertakings have been required to exercise an option either to be permanently absorbed in the undertakings where they are employed on resignation from Government service or to revert to their parent cadres within specified time-limits which have been set.

(c) Does not arise.

वायु सेना, एयर इण्डिया तथा इण्डियन एयरलाइन्स के विमान बालकों के बेतनमान तथा अन्य सुविधाओं

3136. श्री जगन्नाथ राव जोशी : क्या वर्कडन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय वायु सेना, एयर इण्डिया और इण्डियन एयरलाइन्स में कार्य कर रहे विमान बालकों को दिये जा रहे बेतनमान तथा अन्य सुविधाओं में क्या अन्तर है;